

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

O.A. No. 101/93

O.A. No. 101/93

Alongwith

C.C.A. 339/93

in

C.A. 101/93

Narbadeshwar Singh aged about 43 years son of
Sari Jagdish Singh, resident of House No. 215/7,
Shastri Nagar, Kanpur at present posted and worked
as Supervisor-B(T) in the Office of Ordnance
Factory, Kanpur.Petitioner

Versus

1. The Union of India through the Secretary,
Ministry of Defence, New Delhi.
2. The General Manager, Ordnance Factory, Kalpi Road,
Kanpur.
3. The Secretary, Ordnance Factory Board(A/NG),
10-A Auckland Road, Calcutta.Respondents.

3.5.2000

Hon'ble Mr. S.H.I. Naqvi, J.M.
Hon'ble Mr. M.P. Singh, A.M.

None for the applicant Sri Amit Sthalekar counsel
for the respondents.

2. Perusal of the ^{records} order shows that no one has appeared
on behalf of the applicant not on for ~~month~~ several
dates ~~interv~~ but for several year. It appears that
the applicant is no more interested in the matter and
hence the O.A. is dismissed in default.

3. A copy of this order may be placed with connected
O.A. No. 339/93 which is also being taken up alongwith
the O.A. The O.A. No. 339/93 is also dismissed on the
same ground.

Sd/-A.M.

Sd/-J.M.

Compared by
1/6/2000